NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

Appeal No. 244/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Varsed Facility Management Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Vikrant Narayan Vasudev and Mr. Abhishek Bhardwaj,

Advocates for the Petitioner

Mr. Manish Raj, Company Prosecutor, ROC, Delhi

Order

Court Notice issued to the ROC Jaipur to submit the report, failing which the prayer of the Petitioner would be considered.

Income Tax Department may also file its objections, if any. To come up on 17-1-2018

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)